

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 10th November, 2014
Time: 10:30AM

HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE DR. G. K. Pandey
EXPERT MEMBER

HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No.154/2014 & M.A.No.513/2014.	Awadesh Kumar Vs. MoEF & Ors.	Mr. Jogy Scaria & Mahinder Singh, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Raman Yadav, Adv. For R-2, 3 & 4. Mr. Anuj Puri, Adv. For R-5. Mr. R.K. Singh, Adv. For R-6.	
2.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, Adv. For the Appellant. Mr. Vishwendra Verma, Vikas Malhotra, and Niwakshi Verma, Advs. For R-1. Mr. Mangisuddin, Adv. For R-2.	
3.	Appeal No. 81/2014 & M.A.No.712/2014.	Sh. Rajesh Kr. Garg Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, Adv. For the Appellant. Mr. Sanjeev Ralli, adv. For R-1. Ms. Ajeeta D. Agrawal, Adv. For R-2. Mr. Sanjay Vats, Advb. For R-3.	
4.	Original Application No.125/2013 & M.A.No.869/2013	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Mr. Rahul Choudhary, Adv. For Applicant Ms. Savitri Pandey, Adv. For R – 1, 2 & 5. Mr. Daleep K. Dhayani, Adv. For R-3. Mr. Avijit Bhushan, Adv. For R-4 & 6. Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7.	
FOR HEARING				
5.	Appeal No. 17/2014 & M.A. No. 184/2014.	Harish kumar Vs. Haryana state Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Adv. for R-1, 4, 6 & 7. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.	
6.	Appeal No. 45/2014 &	Harish Kumar Vs.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant.	

	M.A.No. 377/2014.	Haryana State Pollution Control Board & Ors.	Mr. Narender Hooda, Adv. for R-1, 4, 6 & 7. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.
7.	Appeal No. 46/2014 & M.A.No. 380/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Adv. for R-1, 4, 6 & 7. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.
8.	Original Application No. 142/2014.	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1, 3 & 5. Mr. Pinaki Mishra, Sr. Adv. & Manoj Kumar Dass, Adv. For R-2. Mr. B. Mahapatra, Adv.For R-4.
9.	Original Application No.134/2014.	Mr. Rajiv Suri Vs. Ministry of Urban Development & Anr.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1. Mr. J.P. Singh, Sr. Adv. & Mr. Manoj Kumar Dass, Adv. For R-2. Mr. Biraja Mahapatra, Adv. For R-4. Mr. Vikas Malhotra, Adv. For MoEF.

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**DATE: 10th November, 2014
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**HON'BLE MR. JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No.182/2013 & M.A.No.370/2014. (PH)	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv. For the Applicant. Mr. Narender Hooda, Sr. Adv. for R-1 to R-4. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. M. Dutta Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

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